

(d) and (e) Relief to the disabled is also a State subject. However, the Department of Empowerment of Persons with Disabilities (Divyangjan) supplements the efforts of the voluntary sector in rehabilitation of persons with disabilities through the Central Sector Scheme namely, Deendayal Disabled Rehabilitation Scheme (DDRS), under which financial assistance is provided to Non-Government Organisations for various projects including halfway homes. A statement indicating the State-wise number of halfway homes assisted under DDRS is given in the Statement (*See below*).

The Union Ministry of Health and Family Welfare has informed that with the objective to address the burden of mental disorders, the Government of India is implementing the National Mental Health Programme (NMHP) since 1982. The Government supports implementation of the District Mental Health Programme (DMHP) under NMHP in 517 districts of the country for detection, management and treatment of mental disorders/illness. The DMHP has been restructured to include additional components including rehabilitation like suicide prevention services, work place stress management, life skills training and counselling in schools and colleges. Support is also provided for Central/State Mental Health Authorities, Research and Training and Information, Education and Communication (IEC) activities

**Statement**

*State/UTs-wise number of halfway homes assisted under Deendayal Disabled Rehabilitation Scheme (DDRS)*

Sl.No.	State	Half Way Home
1.	Assam	6
2.	Kerala	1
3.	Manipur	4
4.	Telangana	1
TOTAL		12

**Allocation for schemes for transgender**

4444. PROF. M. V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of beneficiaries covered under the scheme for transgender persons since 2013, year-wise;

(b) the quantum of funds allocated and utilised under the scheme since then, year-wise; and

(c) whether Government is taking steps to introduce more schemes or expand the scope of existing ones for the welfare of transgender persons?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The Ministry is presently not running any programme or scheme for the transgender community. In order to provide for protection of rights of transgender persons and their welfare, the Ministry has introduced a Bill in the Lok Sabha titled "The Transgender Persons (Protection of Rights) Bill, 2016". The Bill stipulates that the appropriate Government shall formulate welfare schemes and programmes which are transgender sensitive, non-stigmatising and non-discriminatory and shall also take steps to secure their full and effective participation and inclusion in the society.

#### **Establishment of rehabilitation centre at Jaipur**

4445. SHRI RAMKUMAR VERMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the administrative and financial sanctions are awaited from Government for the establishment of care/rehabilitation centres at Jaipur Divisional Headquarter for 100 mentally retarded persons after medical treatment;

(b) whether Government proposes to issue the sanctions;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (d) There is no proposal under consideration of this Department for establishment of care/rehabilitation centres at Jaipur Divisional Headquarter for 100 mentally retarded persons after medical treatment.

#### **Grants to schools and VTCs under DDRS**

4446. SHRI RAMKUMAR VERMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government is administering the Deendayal Disabled Rehabilitation Scheme (DDRS) and providing grants-in-aid to schools and vocational training centres being run by NGOs for specially abled persons;

(b) whether Government proposes to issue the administrative and financial sanctions for grants to such NGOs under DDRS;

(c) if so, by when; and